

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:811
ANSWERED ON:02.03.2010
CRIME AGAINST CHILDREN
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether instances of sexual abuse and rape of children are on the rise in the country;
- (b) if so, the total number of such cases reported and registered during each of the last three years and the current year, Statewise;
- (c) the total number of such cases solved/unsolved and steps taken to solve all the cases during the said period, Statewise;
- (d) the total number of accused arrested and action taken against them during the said period, State-wise; and
- (e) the steps taken by the Government to curb such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (d): As per information maintained by National Crime Records Bureau (NCRB), a total of 4721, 5045 and 5446 cases of rape of children have been reported in the country during 2006, 2007 and 2008, respectively. No data is maintained by NCRB separately under the heading 'sexual abuse'. State/UT-wise details of cases registered, cases chargesheeted, persons arrested, and person convicted under rape of children (section 376-IPC) during 2006-2008 are at Annexure-I.

(e): As per seventh Schedule, to the Constitution of India, 'Police' and 'Public Order' being State subjects, as such the primary responsibility of prevention detection, registration, investigation and prosecution of crimes, including crimes against children, lies with the State Governments/UTs.

However, Government of India is deeply concerned with the welfare of children and through various schemes and advisories to State Governments, augments the efforts of law enforcement agencies and welfare departments of States/UTs responsible for ensuring protection and well being of the children.

In this regard, Ministry of Women & Child Development (MWCD) has launched a Centrally Sponsored comprehensive 'Integrated Child Protection Scheme' (ICPS) which aims at providing safe and secure environment for the children of the country. The scheme is to be implemented during the 11th Five Year Plan period, by MWCD through the State/UT Governments.